to

State Governments and Union Territory Administrations. Implementation of the Act and the Rules is the responsibility of the State Governments/Union Territory Administrations. Central Government had prepared and sent to the State Governments a specific Schedule on safe j handling and processing of asbostos for adoption in the State Factories Rules. The details of States which j have not yet adopted the above Schedule are being ascertained.

(c) The Repeat of the Committee on Health Hazards constituted by the Directorate General, Technical Development under the Ministry of Industry is not a Secret document.

## **Barter deals with Poland**

2008. SHRI SURESH PACHOURI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that due to surplus cotton production, barter deals are being contemplated with Poland for import of maize in exchange as reported in the 'Economic Times' dat ed 25th October, 1986;

(b) whether instead of maize, edi ble oil can be imported in exchange; and

(c) whether Government propose to alter the cropping pattern along with price support to encourage pro duction of oil-seeds and pulses and sugar which are staple diet for the common man and also in short supply?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) to (c) India is having rupee payment trading arrangement with Poland which provides for balanced trading between the two countries through matching of exports and imports on an aggregate basis over a period of time. Item by item deals are not provided for in the agreement. Cotton is included in the list of items of export from India to

Poland and edible oil in the list of items of imports from Poland into India. Edible oil is being imported from Poland and efforts are being made to export cotton to Poland. Maize is not included in the list of imports from Poland. The Government makes continuing effort within the framework of its Five Year Plans to maximise agricultural productivity and induce farmers to move towards socio-economically optimal cropping patterns in the context of the prevailing agro-climatic regimes in various areas of the country. Special attention is being paid to intensify the production of oil seeds and pulses wrich are in short supply. Pricing policy and price support measures are also used as a major policy instrument to achieve this objective.

## Average capital employed in -various industries

2009. SHRI CHATURANAN MISHRA: Will the Minister of LABOUB be pleased to state:

(a) what is the average capital employed per employee per year during the last three years in coal, steel, electricity, fertiliser, heavy engineering, minerals, metals and oil in India;

(b) what are the monthly emoluments per worker in these industries;

(c) what is the value added per month per worker in these indus tries?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (c) Since the latest information under the Annual Survey of Industries (ASI) relates *to* the year 1982-83, a statement, containing information on average capital employed per employee, average emoluments per worker and average annual value added per worker for the years 1980-81, 1981-82, and 1982-83, except coal and oil, is laid